

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.116. IA 940 of 2020
ITEM No. 117. IA 300 of 2018
ITEM No. 118. IA 870 of 2020
ITEM No. 119. IA/198(AHM)2021 in
CP(IB) 161 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

BMW India Financial Services Pvt Ltd
V/s
Parsoli Motor Works Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the RP :Ms. Hita Sharma, Advocate
For the Respondent :Advocate

ORDER

Both the parties submitted that matter is still pending before the Hon'ble Supreme Court.

Matter stands adjourned to 20.02.2023.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna